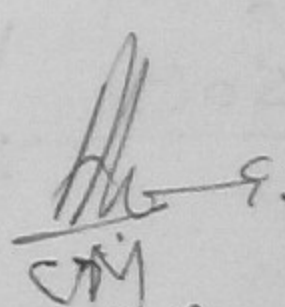


ORDER SHEETO.A / MA / RA / CP NO. 485 OF 2006Applicant/s Baboo Lal Respds. U.O.T. Brothers.Advocate for Applicant/s Sri N. Aggarwal Advocate for Respondent/s Sh. Sarabh Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>11</u>
	<u>03/11/2009</u> <u>Hon. Mr. Ashok S. Karmadkar, J.M.</u> No representation on behalf of the applicant even in the revised call. It is seen from the order-sheets that earlier also this O.A. was dismissed for default and later on it was recalled. Accordingly it is apparent that applicant's counsel is not showing any interest in pursuing the matter. O.A. stands dismissed for non-prosecution.  <u>CMJ</u> 	Contd. On Sheet No. _____